

MADHYA PRADESH STATE JUDICIAL ACADEMY, HIGH COURT OF M.P., JABALPUR

Schedule of the Second Phase Induction Course for newly appointed Civil Judges Class - II from 2019 Batch

(05.08.2019 to 31.08.2019)

(First Week – 05.08.2019 to 10.08.2019)

DATE/ DAY	SESSION – I 10.00 AM to 10.15 AM	SESSION – II 10.15 AM to 11.30 AM	SESSION – III 11.45 AM to 1.00 PM	SESSION – IV 1.45 PM to 3.00 PM	SESSION – V 3.15 pm to 4.20 pm	SESSION – VI 4.30 pm to 5.30 pm
05.08.2019 (Monday)	Inauguration of the Course By; Director, MPSJA & Officers of the Academy	Brief overview of the course, introduction of participants and sharing of views regarding Second Phase Field Training. By; Officers of the Academy	Brief overview of the course, introduction of participants and sharing of views regarding Second Phase Field Training By; Officers of the Academy	Feedback of the participants and discussion on working in various sections of the Court (i.e. Central Filing Counter, Talwana Counter) and working of Court Staff (i.e. Reader, Execution Clerk, Process Writer, Deposition Writer and Board Peon) also with reference to their dealing with CIS By; Shri Yashpal Singh, O.S.D, MPSJA	Feedback of the participants and discussion on working in various sections of the Court (i.e. Record room and Malkhana) By; Shri Vidhan Maheshwari, Asst. Director, MPSJA	Feedback of the participants and discussion on working in various sections of the Court (i.e. Nazarat and Copying) By; Shri Awdhesh Ku. Gupta, Faculty Senior, MPSJA
06.08.2019 (Tuesday)	Return and rejection of plaint – Interactive Discussion By; Shri Awdhesh Ku. Gupta, Faculty Senior, MPSJA		How to be a good judge By; Shri N.K. Garg Former District and Sessions Judge	Discussion and sharing of problems relating to appearance of parties – Consequence of their non-appearance with special reference to Order 9 and Order 17 Rules 2 and 3 CPC By; Yashpal Singh, O.S.D, MPSJA	Expeditious trial of civil cases – Disposal of interim applications By; Shri Vijay Chandra, O.S.D., High Court of M.P.	Discussion on Order 22 CPC By; Shri Vidhan Maheshwari, Assistant Director, MPSJA
07.08.2019 (Wednesday)	Introduction to Competition Laws By; Shri Rakesh Kumar, Director, Competition Commission of India		Law relating to Temporary Injunctions By; Shri Yashpal Singh, O.S.D, MPSJA	Law relating to Temporary Injunctions By; Shri Yashpal Singh, O.S.D, MPSJA	Consequences of breach of temporary injunctions By; Shri Vidhan Maheshwari, Asst. Director, MPSJA	Order sheet writing in general in civil cases By; Shri Awdhesh Ku. Gupta, Faculty Senior, MPSJA

DATE/ DAY	SESSION – I 10.00 AM to 10.15 AM	SESSION – II 10.15 AM to 11.30 AM	SESSION – III 11.45 AM to 1.00 PM	SESSION – IV 1.45 PM to 3.00 PM	SESSION – V 3.15 pm to 4.20 pm	SESSION – VI 4.30 pm to 5.30 pm
08.08.2019 (Thursday)	Discussion on material/ recap of preceding day's learning By; Officers of the Academy	Judgment writing in civil cases and framing of decree – Key Issues By; Director, MPSJA	Amendment of pleadings – Interactive Discussion By; Smt. Anu Singh, Civil Judge Class-I, Jabalpur	Discussion on exercise relating to Order 1 Rule 10 CPC By; Shri Awdhesh Ku. Gupta, Faculty Senior, MPSJA	Issuance of commission for local inspection Order 26, Rule 9 and Order 39 Rule 7 CPC By; Shri Vidhan Maheshwari, Asst. Director, MPSJA	Discussion on exercise relating to first order sheet By; Shri Yashpal Singh, O.S.D, MPSJA
09.08.2019 (Friday)	Discussion on material/ recap of preceding day's learning By; Officers of the Academy	Discussion on key issues relating to Fiscal Laws- Court Fees Act, 1870 and Suits valuation Act, 1887 (Contd.....) By; Shri Awdhesh Gupta, Faculty Senior, MPSJA	Discussion on key issues relating to Fiscal Laws- Court Fees Act, 1870 and Suits valuation Act, 1887 By; Shri Awdhesh Gupta, Faculty Senior, MPSJA	Dealing with adjournments : Order 17, Rule 1 CPC By; Shri Yashpal Singh, O.S.D, MPSJA	Key issues relating to M. P. Land Revenue Code (Contd.....) By; Shri M.C. Soni, Former Additional & District Judge	Key issues relating to M. P. Land Revenue Code By; Shri M.C. Soni, Former Additional & District Judge
10.08.2019 (Saturday)	Personality Development – Greetings, Introductions and first meetings By; Ms. Monika Anand, Grooming Expert, Indore	Personality Development – Body, public manners, conduct and decent behaviour By; Ms. Monika Anand, Grooming Expert, Indore	Personality Development – Dining Etiquettes By; Ms. Monika Anand, Grooming Expert, Indore	Personality Development – Essential communication with officials By; Ms. Monika Anand, Grooming Expert, Indore	Personality Development – Dressing Etiquettes By; Ms. Monika Anand, Grooming Expert, Indore	Personality Development – Dressing Etiquettes By; Ms. Monika Anand, Grooming Expert, Indore

Note:-

- (1) The Time Table is subject to change as per exigencies.
- (2) Use of Cell Phones in lecture room is strictly prohibited.
- (3) Yoga classes are mandatory for all the participants as per schedule.

DIRECTOR

MADHYA PRADESH STATE JUDICIAL ACADEMY, HIGH COURT OF M.P., JABALPUR
Schedule of the Second Phase Induction Course for newly appointed Civil Judges Class - II of 2019 Batch
(05.08.2019 to 31.08.2019)

(Second Week – 12.08.2019 to 16.08.2019)

DATE/ DAY	SESSION – I 10.00 am to 10.15 am	SESSION – II 10.15 am to 11.30 am	SESSION – III 11.45. am to 1.00 pm	SESSION – IV 1.45 pm to 3.00 pm	SESSION – V 3.15 pm to 4.20 pm	SESSION – VI 4.30 pm to 5.30 pm
12.08.2019 (Monday)	HOLIDAY ON ACCOUNT OF ID-UL-ZUHA					
13.08.2019 (Tuesday)	Discussion on material/ recap of preceding day's learning By: Officers of the Academy	Journey of execution petitions (Contd.....) By: Shri Awdhesh Ku. Gupta, Faculty Senior, MPSJA	Journey of execution petitions By: Shri Awdhesh Ku. Gupta, Faculty Senior, MPSJA	Discussion on exercise relating to Order 7, Rule 11 CPC By: Shri Yashpal Singh, OSD, MPSJA Discussion on exercise relating to Order 6 Rule 17 CPC By: Smt. Anu Singh, Designate O.S.D., MPSJA	Mock Trial on Civil Side Adjournment and Court Conduct By: Participants and officers of the Academy	Mock Trial on Civil Side Adjournment and Court Conduct By: Participants and officers of the Academy
14.08.2019 (Wednesday)	Discussion on material/ recap of preceding day's learning By: Officers of the Academy	Recording of evidence in Civil cases – Dealing with objections (Contd.....) By: Director, MPSJA	Recording of evidence in Civil cases – Dealing with objections By: Director, MPSJA	Suits by indigent persons - Order 33 CPC and Sec. 35 of Court Fees Act By: Shri Awdhesh Ku. Gupta, Faculty Senior, MPSJA	Mock Trial on Civil Side Dealing with presentation registration of plaint, dealing with application under Section 80 (2) CPC, Ex-Pate Injunction, Status Quo and Issuance of Notice By: Participants and officers of the Academy	Mock Trial on Civil Side Dealing with presentation registration of plaint, dealing with application under Section 80 (2) CPC, Ex-Pate Injunction, Status Quo and Issuance of Notice By: Participants and officers of the Academy

DATE/ DAY	SESSION – I 10.00 AM to 10.15 AM	SESSION – II 10.15 AM to 11.30 AM	SESSION – III 11.45. AM to 01.00 PM	SESSION – IV 01.45 PM to 03.00 PM	SESSION – V 03.15 pm to 04.20 pm	SESSION – VI 4.30 pm to 5.30 pm	
15.08.2019 (Thursday)	HOLIDAY ON ACCOUNT OF INDEPENDENCE DAY/RAKSHABANDHAN						
16.08.2019 (Friday)	Discussion on material/ recap of preceding day's learning By; Officers of the Academy	Medical Jurisprudence in the context of appreciation of injuries in Magisterial Trials (Contd.....) By; Dr. Vivek Shrivastava, Assistant Professor (Forensics), N.S.C.B. Medical college, Jabalpur	Medical Jurisprudence in the context of appreciation of injuries in Magisterial Trials By; Dr. Vivek Shrivastava, Assistant Professor (Forensics), N.S.C.B. Medical college, Jabalpur	W O R K I N G L U N C H	Principles relating to succession, will and Gift under the Mohammedan Law (Contd.....) By; Shri Imtiaz Hussain, Advocate, High Court of M.P.	Principles relating to succession, will and Gift under the Mohammedan Law (Contd.....) By; Shri Imtiaz Hussain, Advocate, High Court of M.P.	S H O R T B R E A K

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- (3) Yoga classes are mandatory for all the participants as per schedule.

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(Third Week – 19.08.2019 to 24.08.2019)

DATE/ DAY	SESSION – I 10.00 AM to 10.15 AM	SESSION – II 10.15 AM to 11.30 AM	SESSION – III 11.45. AM to 01.00 PM	SESSION – IV 1.45 PM to 3.00 PM	SESSION – V 3.15 pm to 4.20 pm	SESSION – VI 4.30 pm to 5.30 pm
19.08.2019 (Monday)	Discussion on material/ recap of preceding day's learning By: Officers of the Academy	Intestate succession with reference to Hindu Succession Act, 1956 (Contd.) By: Director, MPSJA	Intestate succession with reference to Hindu Succession Act, 1956 By: Director, MPSJA	Discussion on exercise relating to temporary injunction By: Shri Yashpal Singh, OSD, MPSJA	Discussion on exercise relating to framing of issues By: Shri Awdhesh Ku. Gupta, Faculty Senior, MPSJA	Discussion on exercise relating to Order 5 CPC and Order 23 CPC By: Smt. Anu Singh, Designate O.S.D., MPSJA
20.08.2019 (Tuesday)	Discussion on material/ recap of preceding day's learning By: Officers of the Academy	Will - Its execution and proof By: Director, MPSJA	An overview of important provisions of Indian Stamp Act, 1899 with special reference to impounding of documents By: Shri Awdhesh Ku. Gupta, Faculty Senior, MPSJA	Law relating to easements and licences By: Shri Vidhan Maheshwari, Assistant Director, MPSJA	Discussion on exercise relating to judgment writing Civil II (specific performance of contract) By: Shri Yashpal Singh, O.S.D, MPSJA	Open interactive session on Civil side By: Officers of the Academy
21.08.2019 (Wednesday)	Discussion on material/ recap of preceding day's learning By: Officers of the Academy	Issues relating to Police Remand, Judicial Remand and Transit Remand and Bail (Contd.) By: Shri Vidhan Maheshwari, Assistant Director, MPSJA	Issues relating to Police Remand, Judicial Remand and Transit Remand and Bail (Contd.) By: Shri Vidhan Maheshwari, Assistant Director, MPSJA	Issues relating to Police Remand, Judicial Remand and Transit Remand and Bail By: Shri Vidhan Maheshwari, Assistant Director, MPSJA	Mock Trial on Civil Side On recording of evidence By: Participants and officers of the Academy	Mock Trial on Civil Side On recording of evidence By: Participants and officers of the Academy

DATE/ DAY	SESSION – I 10.00 am to 10.15 am	SESSION – II 10.15 am to 11.30 am	SESSION – III 11.45. am to 1.00 pm	SESSION – IV 1.45 pm to 3.00 pm	SESSION – V 3.15 pm to 4.20 pm	SESSION – VI 4.30 pm to 5.30 pm
22.08.2018 (Thursday)	Discussion on material /recap of preceding day's learning By: Officers of the Academy	Dealing with supurdnama applications – Various Aspects By: Shri Yashpal Singh OSD, MPSJA	Discussion on issues relating to cases under Section 279, 338 and 304A IPC By: Shri Vidhan Maheshwari, Assistant Director, MPSJA	Discussion on exercise relating to judgment writing – Civil III (declaration of title) By: Shri Awdhesh Gupta, Faculty Senior, MPSJA	Mock Trial on Criminal Side On Police Remand, Judicial Remand and Transit Remand (In auditorium) By: Participants and officers of the Academy	Mock Trial on Criminal Side On Police Remand, Judicial Remand and Transit Remand (In auditorium) By: Participants and officers of the Academy
23.08.2019 (Friday)	HOLIDAY ON ACCOUNT OF JANMASHTMI					
24.08.2019 (Saturday)	Discussion on material /recap of preceding day's learning By: Officers of the Academy	Discussion on issues relating to offences of theft By: Shri Yashpal Singh, OSD, MPSJA	Judgment writing in Criminal Cases, sentencing policy and victim compensation By: Shri Awdhesh Ku. Gupta, Faculty Senior, MPSJA	Discussion on exercise relating to framing of charges By: Shri Awdhesh Ku. Gupta, Faculty Senior, MPSJA	Mock Trial on Criminal Side Recording of evidence in Criminal Cases (In auditorium) By: Participants and officers of the Academy	Mock Trial on Criminal Side Recording of evidence in Criminal Cases (In auditorium) By: Participants and officers of the Academy

- Note:**
- (1) The participants may ask any question but please do not interrupt the speaker midway the lecture.
 - (2) The Time Table is subject to change as per exigencies.
 - (3) Use of Cell Phones in lecture room is strictly prohibited.

DIRECTOR